

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-03-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1819(CHE)2023

PETITION NUMBER : CP(IB)/377/2020

NAME OF THE PETITIONER : M/s. Chinar Steel Segment Centre Pvt Ltd

**NAME OF THE RESPONDENT(S) : Radhakrishnan Dharmarajan, (Liquidator)
(Nexus Electro Steel Ltd)**

**UNDER SECTION : Sec 35(1)(n) with 60(5) of IBC,2016 r/w
Reg 32A of IBBI, Reg 2016**

ORDER

Ld. Counsel Ms.Shalya Agarwal appears for the Applicant. Ld. Counsel Ms. K Lavanya appears for the Respondent.

The Applicant is directed to file a Single page Memo to satisfy the Applicant's locus.

List the application on **15.04.2024** for hearing.

-SD-

RAVICHANDRAN RAMASAMY
Member (Technical)

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-SD-

JYOTI KUMAR TRIPATHI
Member (Judicial)